

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 6109 of 2018

Chittaranjan Mohanty *Petitioner*
In person

-versus-

State of Odisha and Another *Opposite Parties*

Mr. A.P. Das, Addl. Standing Counsel

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

Order No.

ORDER
05.04.2022

39. 1. It is stated that Mr. L. Samantaray, learned Additional Government Advocate appearing for the State has some personal difficulty today.
2. List on 16th May, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge